NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

CP/74(MB)2024

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: BELMONT PROPERTIES LIMITED V/s REGISTRAR OF COMPANIES MUMBAI

Section 441 of the Companies Act, 2013

ORDER

1. Mr. Rahul D. Oak, Ld. Counsel for the Petitioner present. Mr. Shivraj A. Ranjeri, Assistant Registrar, Registrar of Companies, Mumbai present.
2. Ld. Authorized Representative for the ROC submits that report in this case has already been filed and the same was sent over email of the Court Officer. However, on perusal of records, this Bench notices that the said report was filed in CP 284/2023 and this Petition pertains to 2024.
3. In view thereof, the Authorized Representative of the RoC is directed to expedite the filing of report under this Company Petition.
4. List this matter for further consideration on **02.08.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/